

OFFICE OF THE PRICIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.401/12377-12402/F.1(3)/Gaz/23, dated 09.02.2023, the following committee is hereby re-constituted, with immediate effect :-

Name of the Committee	Name of the Judicial Officer	Designation
Screening Committee for Group-D Employees for Financial upgradation benefits under ACP/MACP	Sh. Vinod Kumar, Principal District & Sessions Judge, (West)	Chairperson
	Sh. Ajay Gulati-I ASJ, (West)	Member
	Sh. Ankur Jain, Judge, Family Court (North-East)	Member
	Sh. Manish Khurana, ADJ, (West)	Member
	Sh. Gajender Singh Nagar, ASJ, SC-RC, (East)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

Girish Kathpalia
01.4.23.

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)
Delhi *(M)*

842 / No. 25345-375 / F.1(3)/Gaz/2023

Dated 01 APR 2023

Sub:- Re-Constitution of Screening Committee for Group D Employees for Financial upgradation benefits under ACP/MACP.

Copy forwarded for information & necessary action to :-

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) The Principal District & Sessions Judges, all court complexes Delhi/New Delhi.
- 3) The Officer In-Charge, Administration Branch-II, Central District, Tis Hazari Court, Delhi,
- 4) The Officers concerned.
- 5) The Sr.AO(J)/Branch In-charge, Admn-II, Central, Tis Hazari Courts, Delhi, with the direction to pursue the matter with said committee.
- 6) The Sr.AO(J)/Branch In-charge, Admin-I & III, Accounts Branch, Care-taking Branch, Central District, Tis Hazari Court, Delhi.
- 7) The P.S. to the undersigned.
- 8) The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
- 9) The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)
Delhi *(M)*